

**List of Creditors subject to approval of Hon'ble NCLT, Chennai Bench.**

**Under clause (d) of sub - regulation (5) of regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016**

(Amount in Rs)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claim	Amount of claims admitted					
1	Unpaid Insolvency Resolution Cost	NIL	NIL	1	20,78,252	NIL	NIL	NIL	1	CIRP Process cost incurred till closure of CIRP.
2	Liquidation Cost incurred Till date	NIL	NIL	1	1,28,377	NIL	NIL	NIL	2	NIL
3	Secured financial creditors	1	178,24,06,853	1	178,24,06,853	NIL	NIL	NIL	3	NIL
4	Unsecured financial creditors	2	49,80,689	2	49,73,239	NIL	7,450	NIL	4	Difference between books of account and amount claimed.
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
7	Operational creditors (Government Dues)	1	3,64,100	1	3,64,100	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen, Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
9	Other stakeholders, if any (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
<b>Total</b>		4	178,77,51,642	6	178,99,50,821	NIL	7,450	NIL	N/A	NIL